NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1274/(MAH)/2017

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

MITC Rolling Mills Pvt. Ltd.

V/s.

River View Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE
S/29 Vived Shoreman Adversall VIII

Nehal Malekan Adversall reliants

<u>ORDER</u>

T.C.P. No.1274/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Counsel of both the sides are present.
- The matter is posted to **18.01.2018**.

Sd/-

11.12.2017

Aah

BHASKARA PANTULA MOHAN

Member (Judicial)